


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.659/252/HDB/2018
NAME OF THE COMPANY	Rotodyne Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Karnati Neekadri Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Blupesh for P. Anil Mukheji	Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T Sujan Kumar Reddy for RoC	Advocate	9160001435	

**ORDER**


Matter is listed today for admission

Counsel for Petitioner Company is present. Mr.T.Sujan Kumar Reddy Counsel for RoC filed memo of appearance for RoC.

He undertakes to file affidavit regarding why the Company has not opened the Bank account in any Bank.

Issue notice to RoC Hyd. Counsel to serve notice on the RoC Hyderabad and file proof of service.

List the matter on 10.07.2018.

  
Member(Judl)